

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-41-2020**

Obiajulu Tochukwu Praise ... Petitioner

Versus

State & Anr. ... Respondents

Shri K. Poulekar, Advocate for the Petitioner.

Shri S.R. Rivankar, Special Public Prosecutor with Shri G. Nagvekar,
Additional Public Prosecutor for the Respondents.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 1st September 2020****P.C. :**

By consent, post the matter tomorrow, i.e. on 02.09.2020.

DAMA SESHADRI NAIDU, J.

NH